

12.23 hrs.

ESTIMATES COMMITTEE

REPLIES TO RECOMMENDATIONS

Shri A. C. Guha: Sir, I beg to lay on the Table the following statements showing replies to the recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant Reports:

- (i) Statement showing the replies to the recommendations noted in Chapter IV of the Fourteenth Report of the Estimates Committee (Third Lok Sabha).
- (ii) Statement showing the replies to the recommendations noted in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).
- (iii) Statement showing the replies to the recommendations noted in Chapter IV of the Twenty-seventh Report of the Estimates Committee (Third Lok Sabha).
- (iv) Statement showing the replies to the recommendations noted in Chapter V of the Thirty-eighth Report of the Estimates Committee (Third Lok Sabha).

12.24 hrs.

PARLIAMENTARY COMMITTEES

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the minutes of the sittings (27th to 31st) of the Committee on Private

1861 (Ai) LSD—4.

Members' Bills and Resolutions held during the current Session.

Shri Khadilkar (Khed): Sir, I beg to lay on the Table the Minutes of the Seventh sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

Shri Morarka (Jhunjhunu): Sir, I beg to lay on the Table the Minutes of the Fifth sitting of the Committee on Government Assurances held during the current Session.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I find this time that Mr. Khadilkar has laid on the Table of the House the minutes of the sittings only today. May I request you therefore to take up this item tomorrow? We would like to study the report and minutes. Report is with us but not the minutes. The minutes help us sometimes to study better the reports, Minutes are not usually placed separately, but since they have been placed now, it would help us if this item is taken up tomorrow.

Mr. Speaker: Minutes are not necessary for the study of reports. It is all mentioned in the reports, who is granted leave, etc. At the end of the session it is usual to place the minutes. Otherwise only the reports are placed.

12.26 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS

SEVENTH REPORT

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Seventh Report have recommended that leave of absence may be granted to the following